

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1041

ANSWERED ON:28.11.2011

SCHOOLS FOR CHILD LABOURERS

Choudhary Shri Bhudeo;Mishra Shri Govind Prasad;Singh Shri Radha Mohan

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a)whether the Government has any proposal to set up sixty schools for child labourers with the help of Non- Governmental Organisations (NGOs);

(b)if so, the details and the present status thereof;

(c)the steps taken by the Government to improve the conditions of various schools being run under the National Child Labour Project (NCLP); and

(d)the details of the policies/mechanism enacted for bringing promptness among the school governing authorities under the NCLP to provide better education in these schools?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) & (b): Under the National Child Labour Project (NCLP) Scheme, special schools are sanctioned to the NCLP Society headed by the district collector/deputy commissioner who in turn select/identify the eligible NGOs for running these special schools. As on date 7311 special schools are in operation in 266 districts of the country.

(c): Under the National Child Labour Project, children withdrawn from work are enrolled in the special schools, where they are provided with bridge education, vocational training, nutrition, stipend, health care, etc. before mainstreaming into formal education system.

(d): A Central Monitoring Committee under the Chairpersonship of Secretary, Ministry of Labour & Employment with representation from State Governments and concerned Ministries/Departments has been set up for the supervision, monitoring and evaluation of the National Child Labour Project. The committee meets periodically and undertakes detailed review of progress of all the districts throughout the country where NCLP scheme is being implemented and keep close monitoring on them.